

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(L). No. 2341 of 2015

Raju @ Rajiv Kumar Shroff **...Petitioner**
-Versus-
Arjun Mandal **...Respondent**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Arvind Kumar Choudhary, Advocate
For the Respondent : Mr. Chandra Shekhar Singh, Advocate

06/ 24.06.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

On the request of learned counsel for the parties, put-up this case after four weeks.

(Dr. S.N. Pathak, J.)